

# **RAJASTHAN HIGH COURT, JODHPUR**

## **Notice**

Date: 14.11.2017

It is notified for information to all concerned that a National Lok Adalat is scheduled to be organized on 09.12.2017 (Second Saturday) at Rajasthan High Court at Jodhpur in which cases under section 138 N.I. Act, Bank Recovery Matters, Motor Accident Claim Cases, Family Dispute Matters, Labour Dispute Matters, Land Acquisition Matters, Electricity & Water Bills (except theft cases), Service Matters relating to Wages, Allowances and Pension Allowances, Revenue Matters, Other Civil Matters (Rent, Pre- Emption, Injunction Suits and Suits relating for Specific Performance) etc. will be taken up.

If any party/advocate(s) are interested in placing his or her matter of above mentioned categories of cases, in the aforesaid National Lok Adalat then he/she may immediately apply with the complete details of the cases or cases top the office of the undersigned.

By Order